## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.66/BB/ 2017		Admission	mission Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	MANIK B.T Lhiom & thiom	Respondent	Man

2 SHARAN A. KUKRETA

APPLICANT

Counsel for petitioner is present. Counsel for respondent is also present. IA No.129/2017 is taken up to the counsel appearing for respondents in IA 129/2017 has filled objections and submitted oral arguments. Counsel for petitioner in IA No.129/2017 is present. He requested time. It is brought to the notice of the counsel for respondents in IA No.129/2017 that the Hon'ble High Court of Karnataka has passed an order in the writ petition filed by the respondents that no orders adverse to the respondents in the main petition be passed pending the Writ Petition before the Hon'ble High Court of Karnataka.

Both the counsels to explain whether the Tribunal can hear the IA in the light of the order of the Hon'ble High Court.

List it on 16.10.2017.

MEMBER (J)